

## ORISSA HIGH COURT

### FILING REPORT AS ON :12/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/17748/2026	PAPU PANDA @ SACHIRANJAN PANDA VS STATE OF ODISHA	SRINIBAS PARIJA VS	ERASAMA /116 /2026 () //	
2	D-BLAPL/17756/2026	SUDHIR GURU VS STATE OF ODISHA	SRINIVAS MOHANTY VS	BOUDH /178 /2025 () //	AOR20240000732C202600075
3	D-BLAPL/17758/2026	MAHESWAR PRADHAN VS STATE OF ODISHA	MANASI SETHI VS	NARASINGHPUR /131 /2012 () //	AOD20220004450C202600017
4	D-BLAPL/17763/2026	SUBHAM PASWAN @ SUBHAM KUMAR PASWAN VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	PLANTSITE /124 /2026 () //	
5	D-BLAPL/17764/2026	NALTU @ LALTU @LALTU KHAN @ S.K. KURBAN VS STATE OF ODISHA	BABITA DAS VS	TALCHER TOWN /145 /2026 () //	AOD20230000734C202600006
6	D-BLAPL/17765/2026	AJIT SARKAR VS STATE OF ODISHA	SANJEEV UDGATA VS	ORKEL /91 /2020 () //	
7	D-BLAPL/17766/2026	Manoj Patra VS State of Orissa	Babita Dash VS	// () //	AOD20230000734C202600007
8	D-BLAPL/17767/2026	BHIMSEN MISHRA VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	// () //	AOR20220000014C202600024
9	D-BLAPL/17768/2026	BANDHAN KUMAR PANDA VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	BISOI /188 /2025 () //	
10	D-BLAPL/17771/2026	RAJESH BISWAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJNAGAR /101 /2018 () //	
11	D-BLAPL/17775/2026	RUDRA NAIK @ DIPUN VS STATE OF ODISHA	BISWAJIT PASAYAT VS	BUGUDA /806 /2025 () //	

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12	D-BLAPL/17776/2026	RUDRA NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /134 /2026 () //	
13	D-BLAPL/17777/2026	DEEPAK KUMAR VS STATE OF ODISHA	SANJUKTA MUNDA VS	// () //	AOR20220002621C202600025
14	D-BLAPL/17779/2026	SUCHITRA MALLICK @ PAGA VS STATE OF ODISHA	GAJENDRANATH ROUT VS	AIR FIELD P.S. /158 /2023 () //	AOR20220004106C202600061
15	D-BLAPL/17784/2026	PRABHAT BHOI @ TITU VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	BAREIPALI /195 /2025 () //	AOR20220002454C202600077
16	D-BLAPL/17787/2026	JALENDRA NAIK VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	CHANDILI /55 /2026 () //	
17	D-BLAPL/17791/2026	GOBINDA PANI @ GOBIND CHANDRA PANI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	RAYAGADA TOWN /33 /2026 () //	
18	D-BLAPL/17797/2026	SIBA PRASAD SETHI VS STATE OF ODISHA	SUDHANSU PRASAD MAHAPATRA VS	BRAHMAGIRI /19 /2026 () //	
19	D-BLAPL/17801/2026	SK. SAHIL VS STATE OF ODISHA	GYANA RANJAN DHAL VS	//0 () //	
20	D-BLAPL/17803/2026	RAKESH SAMAL VS STATE OF ODISHA	ASIT KUMAR JENA VS	GHASIPURA /262 /2026 () //	
21	D-BLAPL/17805/2026	LIPU @ KALI PRADHAN VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /76 /2026 () //	
22	D-BLAPL/17806/2026	JAGAMOHAN SAHOO @ JAGA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	COLLIERY /297 /2026 () //	
23	D-BLAPL/17808/2026	RAJA PAHAN	JYOTIRMAYA SAHOO	KHALLIKOTE /134 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/17815/2026	SAGAR PRADHAN	GYANA RANJAN DHAL	NAYAPALLI P.S. /41 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/17818/2026	KIRAN KUMAR RANA @ KIRAN RANA	AMULYA RATNA PANDA	CHAKAPADA PS /37 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/17821/2026	ANJAN KUMAR TAKIRI	AMULYA RATNA PANDA	K.NUAGOAN /167 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/17823/2026	RAJKISHORE SAHANI	AMULYA RATNA PANDA	TUMUDIBANDHA /5 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/17825/2026	TIMA @ MOHAN BADEK	BIKASH KUMAR DASH	HEMGIR /169 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/17827/2026	ANTHI @ AMIT BADEK	BIKASH KUMAR DASH	HEMGIR /169 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/17829/2026	SANTANU @ MUNUPILA PRADHAN	BIKASH KUMAR DASH	HEMGIR /169 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/17832/2026	JITENDRA GOUDA	GOPAL KRISHNA NAYAK	GANGAPUR (BHANJANAGAR) /86 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/17833/2026	KUMUDU RAJAHANSA @ JHALAK @ JHALA	BIKASH KUMAR DASH	RAIRAKHOL /73 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/17834/2026	TANKADHAR SAHOO	SOUBHAGYA KUMAR DASH	//	AOR20220001631C202600165
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/17835/2026	RAJNISH KUMAR SINGH	KULDEEP MOHANTY	PHIRINGIA /110 /2026	AOD20240000012C202600184
		VS	VS	()	

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35	D-BLAPL/17836/2026	STATE OF ODISHA RAJA @ L.RAJA BEHERA VS	PRASANTA KUMAR SAHOO VS	// CRIME AGAINST WOMEN AND CHILDREN WING POLICE STATION /2 /2025 ()	
36	D-BLAPL/17837/2026	STATE OF ODISHA GOURI SAHA VS	SANKAR PRASAD PADHI VS	// SAMBALPUR TOWN /118 /2024 ()	AOR20230000459C202600006
37	D-BLAPL/17839/2026	STATE OF ODISHA KUSA BEHERA @KUSH VS	DEVASHIS PANDA VS	// CHANDANPUR /178 /2024 ()	
38	D-BLAPL/17845/2026	STATE OF ODISHA BASUDEV DASH VS	ROHIT RANJAN RAY VS	// / /0 ()	
39	D-BLAPL/17847/2026	STATE OF ODISHA OM SAHU @ OMM SAHU VS	AMITAV TRIPATHY VS	// HINJILI /340 /2026 ()	
40	D-BLAPL/17848/2026	STATE OF ODISHA RAJANIKANTA SAMANTARAY @ PINTA VS	AMITAV TRIPATHY VS	// JANKIA P.S. /112 /2025 ()	
41	D-BLAPL/17849/2026	STATE OF ODISHA PAPU @ BISHNU PRASAD SAHOO VS	AMITAV TRIPATHY VS	// FATEGARH /225 /2024 ()	
42	D-BLAPL/17852/2026	STATE OF ODISHA DEBABRATA SAHU @ SAHOO VS	BIBHUTI RANJAN MOHANTY VS	// BALASORE SADAR /612 /2025 ()	
43	D-BLAPL/17853/2026	STATE OF ODISHA PRADEEP MOHANTY VS	SURYAKANTA DWIBEDI VS	// / /0 ()	
44	D-BLAPL/17854/2026	STATE OF ODISHA SUKADEB BAGHA VS	SURYAKANTA DWIBEDI VS	// RAIRAKHOL /64 /2026 ()	
45	D-BLAPL/17856/2026	STATE OF ODISHA ROHAN SAMAL @ RACKY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// PURUNAKATAK /88 /2026 () //	

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46	D-BLAPL/17860/2026	KARTIKA @ KARTIKESWAR NAIK VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	RAIRAKHOL /79 /2024 () //	
47	D-BLAPL/17861/2026	DIPU SANDIL @ DIBU VS STATE OF ODISHA	UMAKANTA BARIK VS	RAGHUNATHPALI /325 /2022 () //	
48	D-BLAPL/17862/2026	ANGEL MISHRA VS STATE OF ODISHA	DEBASNAN DAS VS	TOMANDO /218 /2024 () //	
49	D-BLAPL/17863/2026	MANOJ KUMAR ROUL @ JAGAN VS STATE OF ODISHA	AJAYA KUMAR NAYAK VS	KHAIRA /105 /2026 () //	
50	D-BLAPL/17864/2026	JAGA @ ABHINASH BISWAL @ ABINASH BISWAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KALINGA NAGAR /305 /2025 () //	
51	D-BLAPL/17866/2026	SISIR NAYAK VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	/ /0 () //	
52	D-BLAPL/17868/2026	KARAN RAJ VS STATE OF ODISHA	DEBASHIS MITRA VS	/ /0 () //	
53	D-BLAPL/17869/2026	SK. MUNU VS STATE OF ODISHA	KABIR KUMAR JENA VS	/ /0 () //	
54	D-BLAPL/17875/2026	DIPAK PATRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /200 /2026 () //	
55	D-BLAPL/17876/2026	SOURJIT @ SOURAJIT BISWAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /200 /2026 () //	
56	D-BLAPL/17878/2026	SADEI@ SADANANDA PRADHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	RANPUR /31 /2026 () //	
57	D-BLAPL/17881/2026	TUNGI @ DIBAS NAIK	BHARAT BHUSAN ROUSTRAY	BANARAPAL /259 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/17886/2026	SOUMYA RANJAN RAY	AMLAN SHAKTI PAUL	KHURDA SADAR /200 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/17887/2026	BABULA DALEI	DEBASIS SAHOO	//	AOR20220003390C202600029
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/17888/2026	KANHA SWAIN	SMRUTI RANJAN ROUT	CUTTACK SADAR /304 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/17890/2026	BIDYUT KUMAR SAHOO @ DHUMA	BHABANI SHANKAR DASPARIDA	BHADRAK RURAL /691 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/17895/2026	SUSANTA KUMAR MAJHI	BHABANI SHANKAR DASPARIDA	KHAIRA /79 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/17896/2026	SUNDAR	Manoranjan Padhy	//	AOD20220003086C202600063
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/17899/2026	SK TASIP	Anjan Kumar Biswal	//	AOR20220001328C202600068
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/17902/2026	DIPUNA BEHERA @ DEEPUNA BEHERA	SANTOSH CHANDRA ATABUDHI	KHURDA MODEL /483 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/17907/2026	AJIT KUMAR	Sanjukta munda	//	AOR20220002621C202600026
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/17908/2026	RAHUL DANGRIA	Manoranjan Padhy	//	AOD20220003086C202600064
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/17910/2026	BADAL CHAMPIA	KALINDA KUMAR ROUT	JAGATPUR /173 /2026	
		VS	VS	()	

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69	D-BLAPL/17911/2026	STATE OF ODISHA AJAYA KUMAR JENA VS	Pradeep Kumar Pradhan VS	// // ()	AOR20220002672C202600023
70	D-BLAPL/17914/2026	STATE OF ODISHA ASWINI KUMAR @ ASHWANI KUMAR VS	MANGU NANDY VS	// CHITRAKONDA /123 /2025 ()	
71	D-BLAPL/17915/2026	STATE OF ODISHA ALOK KUMAR SWAIN VS	SANJIT MISHRA VS	// BALIAPANDA /35 /2026 ()	
72	D-BLAPL/17916/2026	STATE OF ODISHA DEBENDRA @ DEBA KHILLA VS	MANGU NANDY VS	// KALIMELA /121 /2023 ()	
73	D-BLAPL/17918/2026	STATE OF ODISHA SRABANA BEHERA @ AYUSH BEHERA @ SHRABANA BEHERA @ RATNA PANDA VS	AMULYA RATNA PANDA VS	// PHULBANI SADAR /207 /2023 ()	
74	D-BLAPL/17919/2026	STATE OF ODISHA TUKUNA MALLICK VS	SAMARESH PATTANAIAK VS	// PARADEEP MODEL /14 /2026 ()	
75	D-BLAPL/17920/2026	STATE OF ODISHA SOUMYA RANJAN DIGAL @ CHANDAN VS	AMULYA RATNA PANDA VS	// PHULBANI TOWN /219 /2024 ()	
76	D-BLAPL/17922/2026	STATE OF ODISHA DIPAK MALLIK VS	SAMARESH PATTNAIK VS	// KUJANGA /94 /2026 ()	
77	D-BLAPL/17923/2026	STATE OF ODISHA KALIA NAIK VS	TAPAN KU. JENA SAMANTA VS	// //0 ()	
78	D-BLAPL/17926/2026	STATE OF ODISHA SRIMAN JATIN KUMAR @ JATIN KUMAR BEHERA VS	KAUSTUVA MOHANTY VS	// KHUNTUNI /161 /2024 ()	
79	D-BLAPL/17933/2026	STATE OF ODISHA G.SHANKAR VS	BIBHU PRASAD CHHUALSINGH VS	// //0 ()	
		STATE OF ODISHA		//	

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80	D-BLAPL/17935/2026	SUMITRA PATEL VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA SADAR /48 /2026 () //	
81	D-CMP/26546/2026	RABI NARAYAN PATRA VS BASANTA KUMAR PATRA	PABITRA KUMAR NAYAK VS	// () //	
82	D-CMP/26556/2026	BANK OF INDIA, JALESWAR BRANCH, BALESWAR VS M/S. QUEEN READYMAD GARMENT MANUFACTURE INDUSTRY, BALASORE	SIBADUTTA RAMAPRASAD MISHRA VS	// () //	
83	D-CMP/26566/2026	CHITTARANJAN SAHOO VS BALMIKI SAHOO	UMA CHARAN MISHRA VS	// () //	
84	D-CMP/26583/2026	GADADHAR MISHRA VS BIRAJA DEVI	SWARUP KUMAR PATNAIK VS	// () //	
85	D-CMP/26591/2026	SANJUKTA SWAIN VS SANJAY SWAIN	UMA CHARAN MISHRA VS	// () //	
86	D-CMP/26597/2026	FARID MOHAMMAD VS FERDOSH MOHAMMAD	UMA CHARAN MISHRA VS	// () //	
87	D-CMP/26599/2026	PURNA RANJAN PRADHAN VS RAJESH KUMAR AGRAWAL	RAJENDRA KUMAR MUND VS	// () //	AOD20230000184C202600005
88	D-CMP/26619/2026	YASHMIN NIKHATH VS ANIL KUMAR VERMA	PURNA CHANDRA DAS VS	// () //	
89	D-CMP/26622/2026	SK. MUSTAQUDDIN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// () //	
90	D-CMP/26643/2026	SHYAM SUNDAR SUNA VS RAJ KUMAR DIP	BHOJARAJ SETH VS	// () //	
91	D-CONTC/26498/2026	BIJAMALLA CHHATRIA	ADV	//	AOR20230000802C202600093

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		VS	VS	()	
92	D-CONTC/26535/2026	SACHIN PAWAR, COLLECTOR CUM CHIEF EXECUTIVE OFFICER,Z.P. KALAHANDI	ADV	//	AOD20250000656C202600014
		VS	VS	()	
93	D-CONTC/26598/2026	ARAVIND AGRAWAL, PRINCIPAL SCRETARY HIGHER EDUCATION DEPTT.	SIDDHANT SARANGI	//	AOD20250000975C202600028
		VS	VS	()	
94	D-CONTC/26605/2026	ASHEESH PANDEY , MANAGING DIRECTOR UNION BANK OF INDIA	ADV	//	AOR20220001523C202600063
		VS	VS	()	
95	D-CONTC/26626/2026	ANAND KUMAR JHA, CENTRAL REGISTRAR OF COOPERATIVE SOCIETIES	ADV.	//	
		VS	VS	()	
96	D-CONTC/26630/2026	PARESH MOHANTY, IIC, CHANDBALI POLICE STATION, BHADRAK	ADV.	//	
		VS	VS	()	
97	D-CONTC/26632/2026	SUBHA SARMA, I.A.S.	NRUSINGH CH. ROUT	//	
		VS	VS	()	
98	D-CONTC/26633/2026	HARAPRIYA MALLICK, ADDL. TAHASILDAR, BBSR.	ADV.	//	
		VS	VS	()	
99	D-CRLA/17762/2026	BIRENDRA KORKORA, DIRECTOR OF SECONDARY EDUCATION DEPT., BBSR	AMULYA RATNA PANDA	KHAIRA /76 /2026	
		VS	VS	()	
100	D-CRLA/17885/2026	STATE OF ODISHA	ARATHA SARATHI DAS	//	AOD20240000364C202600154
		VS	VS	()	
101	D-CRLMC/17752/2026	State Of Odisha	KRUSHNA CHANDRA RATH	KHUNTA /200 /2024	
	CRLMC/1932/2026	BHABAGRAHI BEHERA	VS	S.D.J.M.-CIVIL JUDGE (JD),UDALA(Mayurbhanj)	
		VS	VS	CT/0000616/2024	
102	D-CRLMC/17754/2026	THE STATE OF ODISHA	NIRANJAN PANDA	MADHUPATNA /224 /2026	
		VS	VS	()	

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103	D-CRLMC/17772/2026	STATE OF ODISHA NILAMANI BAITHARU VS	UMA CHARAN MISHRA VS	// JONK /2 /2026 ()	
104	D-CRLMC/17773/2026	STATE OF ODISHA BAIRAGI CHARAN DASH VS	NIRANJAN SINGH (1) VS	// BADAGODA P.S. /15 /2015 ()	
105	D-CRLMC/17780/2026	STATE OF ODISHA S.SUDAM REDDY VS	JYOTIRMAYA SAHOO VS	// DIGAPAHANDI /28 /2026 ()	
106	D-CRLMC/17789/2026 CRLMC/1931/2026	STATE OF ODISHA PRITISH KUMAR PATRO VS	SALYADV ANIL KUMAR DORA VS	// / /0 JUDGE FAMILY COURT,GANJAM(Ganjam)	
107	D-CRLMC/17792/2026	STATE OF ODISHA BALYA KHATI @ KHARU KHATI VS	ARIJEET MISHRA VS	Crp/0000184/2024 JEYPORE SADAR /2 /2021 ()	
108	D-CRLMC/17794/2026	STATE OF ODISHA K. RABI VS	ARIJEET MISHRA VS	// K.NUAGAON /230 /2024 ()	
109	D-CRLMC/17800/2026	STATE OF ODISHA SUDAM POLEI VS	ARIJEET MISHRA VS	// / /0 ()	
110	D-CRLMC/17802/2026	DHIRENDRA SAHU TAPAS KUMAR DASH VS	HEMANTA KUMAR MOHANTA VS	// CHANDUA /99 /2023 ()	
111	D-CRLMC/17807/2026	STATE OF ODISHA SAMIR NAIK VS	BYOMAKESH TRIPATHY VS	// BHANJANAGAR /1269 /2025 ()	
112	D-CRLMC/17812/2026	STATE OF ODISHA SAROJ KUMAR NAYAK VS	BYOMAKESH TRIPATHY VS	// BELLAGUNTHA /114 /2025 ()	
113	D-CRLMC/17820/2026	STATE OF ODISHA ABDUL AFTAR VS STATE OF ODISHA	SURYA PRATAP DEO VS	// KISSANNAGAR PS /150 /2022 () //	

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114	D-CRLMC/17824/2026	RITIK GUPTA VS STATE OF ODISHA	ASIT KUMAR JENA VS	ORKEL /295 /2025 () //	
115	D-CRLMC/17831/2026	GOURAV DAS VS STATE OF ODISHA	BISWAJIT NAYAK VS	BALIAPAL /123 /2024 () //	
116	D-CRLMC/17838/2026	SUDEEP KUMAR JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MARINE PS AT BALARAMGADI /15 /2022 () //	
117	D-CRLMC/17842/2026	BISHNU PRADHAN VS STATE OF ODISHA	DEBASHIS MITRA VS	//0 () //	
118	D-CRLMC/17855/2026	ABDUL ALIM VS THE STATE OF ODISHA	MANGU NANDY VS	//0 () //	
119	D-CRLMC/17880/2026	SHAMBHU KUMAR VS STATE OF ODISHA	KULDEEP MOHANTY VS	CYBER CRIME AND E.O, BALASORE /22 /2022 AOD20240000012C202600183 () //	
120	D-CRLMC/17883/2026	MANOJ KUMAR PADHY VS STATE OF ODISHA	BISWAJIT DAS VS	// () //	AOD20250000916C202600012
121	D-CRLMC/17889/2026	SUBASH CHANDRA NAYAK VS STATE OF ODISHA	DHARITRI MISHRA VS	// () //	AOD20250001192C202600001
122	D-CRLMC/17891/2026	MANOJ KUMAR PADHY VS STATE OF ODISHA	BISWAJIT DAS VS	// () //	AOD20250000916C202600013
123	D-CRLMC/17892/2026	MANOJ KUMAR PADHY VS STATE OF ODISHA	BISWAJIT DAS VS	// () //	AOD20250000916C202600009
124	D-CRLMC/17893/2026	MANOJ KUMAR PADHY VS STATE OF ODISHA	BISWAJIT DAS VS	// () //	AOD20250000916C202600011
125	D-CRLMC/17900/2026	MANOJ KUMAR PADHY	BISWAJIT DAS	//	AOD20250000916C202600010

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/17905/2026	BINOD KUMAR SAHU	Pankaj Kumar Sahoo	//	AOR20240000004C202600036
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMP/17759/2026	UMARANI NAYAK	ARJUNA CHARANA BEHERA	/0	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMP/17760/2026	SIBARAM SUBUDHI	RITA SINGH	/0	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMP/17798/2026	SONALI PRADHAN	DURGADATTA MOHAPATRA	/0	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMP/17844/2026	DEEPANJALI SAHOO	HIMANSHU SEKHAR PANDA	/0	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMP/17846/2026	BIJAY KUMAR OJHA	SUBRAT KUMAR NANDA	/0	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMP/17871/2026	SOUMIK KUMAR MISHRA, PROPRIETOR OF M/S REYSUN	SANJAY KUMAR PARIJATI	/0	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMP/17906/2026	Kanchanbala Parija	Suryakanta Palai	//	AOR20220004106C202600063
		VS	VS	()	
		State Of Odisha		//	
134	D-CRLREV/17859/2026	SUBODH KUMAR BARIK	BISWAJIT NAYAK	/0	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-FAO/26543/2026	BIBHUTI BHUSAN JAYADEV BISWAL	SANGRAM JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-FAO/26550/2026	UPENDRA KUMAR SAHOO	SANGRAM JENA	//	
		VS	VS	()	

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137	D-FAO/26554/2026	STATE OF ODISHA DILLIP KUMAR SAMAL VS	SANGRAM JENA VS	// // 0	
138	D-FAO/26569/2026	STATE OF ODISHA ANRUL SEIKH VS	SATYABAN SAHOO VS	// // 0	
139	D-FAO/26577/2026	UNION OF INDIA MAHENDRA PRADHAN VS	SATYABAN SAHOO VS	// // 0	
140	D-FAO/26581/2026	UNION OF INDIA SHAMKO BAI TOPA VS	SATYABAN SAHOO VS	// // 0	
141	D-FAO/26584/2026	UNION OF INDIA JATINDRA SAHNI@JITENDRA SAHNI VS	SATYABAN SAHOO VS	// // 0	
142	D-FAO/26587/2026	UNION OF INDIA SUNITA BEHERA VS	SATYABAN SAHOO VS	// // 0	
143	D-FAO/26645/2026	UNION OF INDIA M/S. ORIENTAL INSURANCE CO LTD. VS	AMIT KUMAR NATH VS	// // 0	AOR20240000004C202600037
144	D-MACA/26600/2026	NIRMALA DEVI THE ORIENTAL INSURANCE COMPANY LTD., SAMBALPUR VS	ADUR ALI KHAN VS	// // 0	
145	D-MACA/26607/2026	SUCHITA CHOUDHURY URMILA SAHOO VS	DEBASISH PATNAIK VS	// // 0	
146	D-MACA/26608/2026	UMAKANATA BEHERA THE BRANCH MANAGER (LEGAL CLAIMS), TATA AIG GENERAL INSURANCE COMPANY, BHUBANESWAR VS	GENERAL MANAGER VS	// // 0	
147	D-MACA/26611/2026	SUBHA SETHI KOTAK MAHINDRA GENERAL INSURANCE COMPANY VS	WANDAKKALANA VS	// // 0	
		KAPILASA KHILA		//	

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148	D-MACA/26614/2026	THE D.M., ORIENTAL INSURANCE COMPANY LTD., VS MOHINI PRADHAN	SANDEEP KARKHAN VS DEBASISH PATNAIK	// 0 //	
149	D-MACA/26615/2026	ALIZA BEHERA VS KHAGEN CHANDRA DAS	DEBASISH PATNAIK VS BANDITA RANI RATH	// 0 //	
150	D-MACA/26617/2026	THE NEW INDIA ASSURANCE COMPANY LTD., VS BANDITA RANI RATH	BHUBANESWAR VS BANDITA RANI RATH	// 0 //	
151	D-MACA/26618/2026	M/S. ICICI LOMBARD GENERAL INSURANCE COMPAN VS MAKAR SETHI	ADYAM DALBHANESWAR VS ADYAM DALBHANESWAR	// 0 //	
152	D-MACA/26621/2026	THE IFFCO TOKIO GENERAL INSURANCE COMPANY VS RUDRA SA	ADYAM DALBHANESWAR VS ADYAM DALBHANESWAR	// 0 //	
153	D-MACA/26634/2026	M/S. IFFCO TOKIO GENERAL INSURANCE COMPANY VS BASANTI HEMBRAM	ADYAM DALBHANESWAR VS ADYAM DALBHANESWAR	// 0 //	
154	D-MACA/26635/2026	M/S. IFFCO TOKIO GENERAL INSURANCE COMPANY VS KSHITISH MURMU	ADYAM DALBHANESWAR VS ADYAM DALBHANESWAR	// 0 //	
155	D-MACA/26636/2026	THE IFFCO TOKIO GENERAL INSURANCE COMPANY VS PURNAMI MARPACHI	ADYAM DALBHANESWAR VS ADYAM DALBHANESWAR	// 0 //	
156	D-MACA/26638/2026	NANDINI SAMAL VS NABI KHAN	KARUNAKAR NAYAK VS KARUNAKAR NAYAK	// 0 //	
157	D-MATA/26574/2026	SOUMYASHREE BEHERA VS NABANEET PRADHAN	SOURAV TIBREWAL VS SOURAV TIBREWAL	// 0 //	
158	D-OTAPL/26603/2026	COMMISSIONER OF CGST AND CENTRAL EXCISE, VS M/S. TATA STEEL LIMITED	ROHIT RANJAN RAY VS ROHIT RANJAN RAY	// 0 //	AOR20220001524C202600007
159	D-RPFAM/26563/2026	DINESH PATTANAIAK	ROHIT RANJAN RAY	//	

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		VS	VS	()	
160	D-RSA/26589/2026	PURNIMA SAMANTSINGHAR BYOMAKESH TRIPATHY	ABHIRAM SWAIN	//	
		VS	VS	()	
161	D-RVWPET/26538/2026	KAILASH CHANDRA TRIPATHY RAJASHREE GAJENDRA	ADV.	//	
		VS	VS	()	
162	D-RVWPET/26609/2026	DISTRICT SUB REGISTRAR, KHORDHA ASIAN SCHOOL OF TECHNOLOGY, BBSR	ANUP KUMAR PATTNAIK	//	
		VS	VS	()	
163	D-TRP(C)/26637/2026	PRESIDING OFFICER, LABOUR COURT, BBSR SUSHREE SANGITA DAS	AMLAN SHAKTI PAUL	//	
		VS	VS	()	
164	D-WA/26497/2026	BIKRAM KUMAR MOHANTY STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	//	LOD20240000194C202600201
		VS	VS	()	
165	D-WA/26523/2026	SACHIDANANDA NAYAK BASANTI BISWAL	KODANDA KUMAR BHUYAN	//	
		VS	VS	()	
166	D-WA/26629/2026	STATE OF ODISHA SAROJINI NAIK @ HEMBRAM	SIVA SANKAR CHAINI	//	
		VS	VS	()	
167	D-WA/26646/2026	TAHASILDAR, RAIRANGPUR, MAYURBHANJ STATE OF ODISHA	DEBASISH TRIPATHY,A.G.A	//	LOD20240000200C202600188
		VS	VS	()	
168	D-WA/26647/2026	BASANTA KUMAR BEHERA STATE OF ODISHA	DEBASISH TRIPATHY,A.G.A	//	LOD20240000200C202600189
		VS	VS	()	
169	D-WA/26648/2026	PRANAKRUSHNA PRADHAN SPECIAL SECRETARY OF GA AND PG DEPT	AGODISHA	//	LOD20240000200C202600190
		VS	VS	()	
170	D-WA/26649/2026	TAPAN KUMAR CHOUDHURY SPECIAL SECRETARY OF GA AND PG DEPT	AGODISHA	//	LOD20240000200C202600191
		VS	VS	()	

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171	D-WA/26650/2026	BRAJA BANDHU MUNDA SPECIAL SECRETARY OF GA AND PG DEPT VS	AGODISHA VS	// // ()	LOD20240000200C202600193
172	D-WA/26651/2026	SATYABADI PARIDA SPECIAL SECRETARY OF GA AND PG DEPT VS	AGODISHA VS	// // ()	LOD20240000200C202600192
173	D-WP(C)/26499/2026 WP(C)/18296/2026	BHABANI CHANDRA PARIDA HEMANTA @ HEMANTA KUMAR SENAPATI VS	SOUMYA MISHRA VS	// // ()	
174	D-WP(C)/26500/2026	STATE OF ODISHA MERU MARDAN PRADHAN VS	AMITAV MOHANTY VS	// // ()	
175	D-WP(C)/26501/2026 WP(C)/18290/2026	STATE OF ODISHA HEMANTA @HEMANTA KUMAR SENAPATI VS	SOUMYA MISHRA VS	// // ()	
176	D-WP(C)/26502/2026	STATE OF ODISHA SHYAM SUNDAR NAYAK VS	NIRANJAN NAYAK VS	// // ()	
177	D-WP(C)/26503/2026	STATE OF ODISHA GOBINDA CHANDRA BHANJA VS	SOUMYA MISHRA VS	// // ()	
178	D-WP(C)/26504/2026	STATE OF ODISHA JITENDRA KUMAR DASH VS	NIRANJAN NAYAK VS	// // ()	
179	D-WP(C)/26505/2026 WP(C)/18292/2026	STATE OF ODISHA HEMANTA @HEMANTA KUMAR SENAPATI VS	SOUMYA MISHRA VS	// // ()	
180	D-WP(C)/26506/2026	STATE OF ODISHA SATRUGHANA MAJHI VS	ASHUTOSH DASH VS	// // ()	AOD20230000425C202600033
181	D-WP(C)/26507/2026 WP(C)/18306/2026	STATE OF ODISHA ANANDA KUMAR BHANJA VS	SOUMYA MISHRA VS	// // ()	
		STATE OF ODISHA		//	

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182	D-WP(C)/26508/2026	GEET ROSALYN VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS STATE OF ODISHA	// () //	
183	D-WP(C)/26509/2026	SATYABRATA NAYAK VS STATE OF ODISHA	SRINIVAS MOHANTY VS STATE OF ODISHA	// () //	AOR20230000802C202600092
184	D-WP(C)/26510/2026	BINAYA KUMAR SINGH VS STATE OF ODISHA	SOUBHAGYA KUMAR RATH VS STATE OF ODISHA	// () //	AOR20220004309C202600029
185	D-WP(C)/26511/2026	HEMANTA @ HEMANTA KUMAR SENAPATI VS STATE OF ODISHA	SOUMYA MISHRA VS STATE OF ODISHA	// () //	
186	D-WP(C)/26512/2026	DEBRAJ BHATI VS STATE OF ODISHA	ASHUTOSH DASH VS STATE OF ODISHA	// () //	AOD20230000425C202600032
187	D-WP(C)/26513/2026	SORIYAMA BADRAI VS STATE OF ODISHA	SAPAN KUMAR PAL VS STATE OF ODISHA	// () //	
188	D-WP(C)/26514/2026	RAJESH KUMAR JAIN VS STATE OF ODISHA	AKASH KUMAR PATTAJOSHI VS STATE OF ODISHA	// () //	AOR20220001834C202600019
189	D-WP(C)/26515/2026 WP(C)/18304/2026	BAILOCHAN JENA VS STATE OF ODISHA	SOUMYA MISHRA VS STATE OF ODISHA	// () //	
190	D-WP(C)/26516/2026	RAMESH CHANDRA SAHOO VS STATE OF ODISHA	NIRANJAN NAYAK VS STATE OF ODISHA	// () //	
191	D-WP(C)/26517/2026	MANORANJAN MOHANTY VS STATE OF ODISHA	BASUDEV PUJARI VS STATE OF ODISHA	// () //	
192	D-WP(C)/26518/2026	BAILOCHAN JENA VS STATE OF ODISHA	SOUMYA MISHRA VS STATE OF ODISHA	// () //	
193	D-WP(C)/26519/2026	SURESH CHANDRA BAL	ARIJEET MISHRA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/26520/2026	SANGEETA MULIA	NIRANJAN PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-WP(C)/26521/2026	SARAT KUMAR ROUT	KALPATARU MISHRA	//	
		VS	VS	()	
		ADDL.COMMISSIONER, LAND RECORDS AND SETTLEMENT, CUTTACK-1, HEAD QUARTERS/AT-COLLECTRATE , JAJPUR			
196	D-WP(C)/26522/2026	PRADIP KUMAR PUJARI	PABITRA KUMAR NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-WP(C)/26524/2026	SABITA BEHERA	PABITRA KUMAR NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-WP(C)/26525/2026	RASHMITA BISWAL @ DAS	AMIT PRASAD BOSE	//	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-WP(C)/26526/2026	SANU KUMBHAR	PABITRA KUMAR NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-WP(C)/26527/2026	DHANU MIRDHA	PABITRA KUMAR NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-WP(C)/26528/2026	AKSHYA KUMAR MAHARANA	AMIT PRASAD BOSE	//	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-WP(C)/26529/2026	POONAM MAHANAND	PABITRA KUMAR NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-WP(C)/26530/2026	MANOJ KUMAR MOHANTY	SAROJ RANJAN SUBUDHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-WP(C)/26531/2026	POONAM MAHANAND	PABITRA KUMAR NAYAK	//	
		VS	VS	()	

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205	D-WP(C)/26532/2026	STATE OF ODISHA M/S.HIMMAT SELF HELP GROUP, BHADRAK VS	ANSHUMAN DAS VS	// // 0	
206	D-WP(C)/26533/2026	STATE OF ODISHA MITA SAHOO VS	NRUSINGH CHARAN ROUT VS	// // 0	
207	D-WP(C)/26534/2026	STATE OF ODISHA POONAM MAHANAND VS	PABITRA KUMAR NAYAK VS	// // 0	
208	D-WP(C)/26536/2026	STATE OF ODISHA SASHI KANTA MAJHI VS	PABITRA KUMAR NAYAK VS	// // 0	
209	D-WP(C)/26537/2026	STATE OF ODISHA JAKESH SENAPATI VS	BIBHUTI BHUSAN MISHRA VS	// // 0	
210	D-WP(C)/26539/2026	STATE OF ODISHA GANESH BHUYAN VS	PABITRA KUMAR NAYAK VS	// // 0	
211	D-WP(C)/26540/2026	STATE OF ODISHA ACHYUTANANDA PANDA VS	PRASANTA KUMAR SATAPATHY VS	// // 0	
212	D-WP(C)/26541/2026	STATE OF ODISHA ANIL MUNDA VS	PABITRA KUMAR NAYAK VS	// // 0	
213	D-WP(C)/26542/2026	STATE OF ODISHA SHYAM SUNDAR ROUT VS	SUPRITI KAR VS	// // 0	
214	D-WP(C)/26544/2026	STATE OF ODISHA M/S.JANASAKTI AGENCIES, MAYURI MAJESTIC, GANAPATI VS	RAM MALAYA MOHAPATRA VS	// // 0	
215	D-WP(C)/26545/2026	STATE OF ODISHA ABHI KISAN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// // 0 //	

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216	D-WP(C)/26547/2026	JOGENDRA BAGH VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
217	D-WP(C)/26548/2026	AMULYA NIDHI BEHERA VS STATE OF ODISHA	RABI NARAYAN PANDA VS	// 0 //	
218	D-WP(C)/26549/2026	MANAGING COMMITTEE OF TORAD HIGH SCHOOL, VS STATE OF ODISHA	SAPURI KAR VS	// 0 //	
219	D-WP(C)/26551/2026	SK.WAHED HOSSAIN VS STATE OF ODISHA	DAMODAR PATRA VS	// 0 //	
220	D-WP(C)/26552/2026	BANAMALI SETH VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
221	D-WP(C)/26553/2026	MANAGING COMMITTEE OF TALESWAR BIDYAPITH, VS STATE OF ODISHA	SUDHAKAR VS	// 0 //	
222	D-WP(C)/26555/2026	SANU KUMBHAR VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
223	D-WP(C)/26557/2026	BIBHUTI BHUSAN PRADHAN VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //	
224	D-WP(C)/26558/2026	RAJU BAG VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
225	D-WP(C)/26559/2026	MANAGING COMMITTEE OF RAIBOL HIGH SCHOOL, VS STATE OF ODISHA	DHENUKAR VS	// 0 //	
226	D-WP(C)/26560/2026	ASHOK KUMAR MISHRA VS SUPERINTENDENT ENGINEER, R AND B, PUBLIC WORKS DEPARTMENT	PRASANNA KUMAR MISHRA VS	// 0 //	AOD2026000093C202600043
227	D-WP(C)/26561/2026	SOUMYA SAHOO	PRASANNA KUMAR MISHRA	//	AOD2026000093C202600044

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		VS	VS	()	
		THE GENERAL MANAGER, JAGANNATH AREA MCL		//	
228	D-WP(C)/26562/2026	M/S RANJAN GOUDA	GOURAV KUMAR ROY CHOUDHURY	//	AOD20220003611C202600041
		VS	VS	()	
		THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS		//	
229	D-WP(C)/26564/2026	SANTANU BEHERA	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202600062
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-WP(C)/26565/2026	SABITRI DEI	BISWAJIT NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-WP(C)/26567/2026	SOCIETY FOR ENVIRONMENTAL PROMOTION AND HUMAN RESOURCE DEVELOPMENT	SUBBARAO	//	AOR20220003068C202600024
		VS	VS	()	
		CHAIRPERSON ,CHANDBALI, NAC		//	
232	D-WP(C)/26568/2026	SAMBAL JOINT FARMING COOPERATIVE SOCIETY	SAIBRATA RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-WP(C)/26570/2026	SMITANJALI MOHAPATRA	SUMIT KUMAR MOHANTY	//	AOR20220003068C202600025
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/26571/2026	SYAMA MISAL	SAMEER KUMAR DAS	//	AOD20240000338C202600048
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/26572/2026	M/S KUNTALA MOHAPATRA	GOURAV KUMAR ROY CHOUDHURY	//	AOD20220003611C202600042
		VS	VS	()	
		THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS		//	
236	D-WP(C)/26573/2026	ANSUMAN SWAIN	BISWAJIT NAYAK	//	
		VS	VS	()	
		UNION OF INDIA		//	
237	D-WP(C)/26575/2026	ASEVINI @ ASWINI KUMAR KHADANGA	SAMEER KUMAR DAS	//	AOD20240000338C202600049
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-WP(C)/26576/2026	KISHORE KUMAR MOHANTY	SAIBRATA RATH	//	
		VS	VS	()	

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239	D-WP(C)/26578/2026	STATE OF ODISHA PRAVAT CHANDRA SWAIN VS	KUNAL KUMAR SWAIN VS	// // 0	
240	D-WP(C)/26579/2026	STATE OF ODISHA M/S ANUSHA PROJECTS PVT. LTD., KORAPUT VS	SUBASH CHANDRA SAHOO VS	// // 0	
241	D-WP(C)/26580/2026	THE DY. COMMISSIONER OF CT AND GST CIRCLE, KORAPUT BASANTA KUMAR MOHANTY VS	KUNAL KUMAR SWAIN VS	// // 0	
242	D-WP(C)/26582/2026	STATE OF ODISHA JAGANNATH SAHU VS	SAIBRATA RATH VS	// // 0	
243	D-WP(C)/26585/2026	STATE OF ODISHA M/S. RAJESH MOHANTY, KENDRAPADA VS	SUBASH CHANDRA SAHOO VS	// // 0	
244	D-WP(C)/26586/2026	ASST. COMMISSIONER OF STATE TAX, CT AND GST CIRCLE, KENDRAPADA THE MANAGING DIRECTOR, M/S. BRAHMANI RIVERSHAPTA DASH VS	SUBASH CHANDRA SAHOO VS	// // 0	
245	D-WP(C)/26588/2026	THE PRESIDING OFFICER, INDUSTRIAL TRIBUNAL, BHUBANESWAR SUNIL KUMAR PRADHAN VS	GYANENDRA CHANDRA SWAIN VS	// // 0	
246	D-WP(C)/26590/2026	STATE OF ODISHA PRABITRA MOHAN MOHANTY VS	BRAHMANANDA TRIPATHY VS	// // 0	
247	D-WP(C)/26592/2026	STATE OF ODISHA BISHNU CHARAN BARIK VS	DAITARI BISWAL VS	// // 0	
248	D-WP(C)/26593/2026	STATE OF ODISHA ABHAYA GURU VS	SITANSU MOHAN SINGH VS	// // 0	
249	D-WP(C)/26594/2026	STATE OF ODISHA M/S.NAYAK AGENCY, JAJPUR VS	SUBASH CHANDRA SAHOO VS	// // 0	
		THE DY.COMMISSIONER CGST AND C.EX, BHUBANESWAR		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :12/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/26595/2026	N.TRINATH DAS VS STATE OF ODISHA	PADMANAVA JENA VS	// 0 //	
251	D-WP(C)/26596/2026	SITAKANTA DASH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
252	D-WP(C)/26601/2026	DILLIP KUMAR BARIK VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// 0 //	
253	D-WP(C)/26602/2026	M/S. EXCELLENT ENGICON PVT.LTD., JAJPUR VS THE ADDL. COMMISSIONER OF CENTRAL TAX, GST AND C.EX, BHUBANESWAR	SUBASH CHANDRA SAHOO VS	// 0 //	
254	D-WP(C)/26604/2026	BISWAJIT BIBHUTIRAY VS STATE OF ODISHA	RAKESH KUMAR ROUSTRAY VS	// 0 //	
255	D-WP(C)/26606/2026	ASHOK KUMAR THATOI VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// 0 //	
256	D-WP(C)/26610/2026	BASANTI PRADHAN VS STATE OF ODISHA	SOUGAT DASH VS	// 0 //	
257	D-WP(C)/26612/2026	SAKTIRANJAN SAHU VS THE PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR	SUBASH CHANDRA SAHOO VS	// 0 //	
258	D-WP(C)/26613/2026	SUJATA MOHANTY VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// 0 //	
259	D-WP(C)/26616/2026	VENKATESH SUNANI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// 0 //	
260	D-WP(C)/26620/2026	PRALIPSHA DAS VS THE PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR	SUBASH CHANDRA SAHOO VS	// 0 //	
261	D-WP(C)/26623/2026	DR.BABURAM PANI	ASHOK KUMAR MOHAPATRA	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :12/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/26624/2026	KESHAB CHANDRA PARIDA	ANUP UDAYA SENAPATI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-WP(C)/26625/2026	ISWAR CHANDRA SAHOO	ANUP UDAYA SENAPATI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/26627/2026	SUKANTI SAHOO	SUDHANSU PRASAD MAHAPATRA	//	
		VS	VS	()	
		TAHASILDAR GOP, PURI		//	
265	D-WP(C)/26628/2026	KELU CHARAN PANDA	ANUP UDAYA SENAPATI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-WP(C)/26631/2026	RABINDRA KUMAR MALIK	ANUP UDAYA SENAPATI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/26639/2026	M/S MEDIAID MARKETING SERVICES	DHANANJAYA MUND	//	AOR20220004309C202600030
		VS	VS	()	
		UNION OF INDIA		//	
268	D-WP(C)/26640/2026	AMIT KUMAR PRADHAN	SATYA RANJAN ACHARYA	//	AOD20240000430C202600035
		VS	VS	()	
		THE BRANCH MANAGER, BANK OF MAHARASHTRA,CDA BRANCH		//	
269	D-WP(C)/26641/2026	SK. SAFIYAQUE AHAMED	SADASIVA PATRA (1)	//	AOD20230000737C202600088
		VS	VS	()	
		ODISHA MINING CORPORATION		//	
270	D-WP(C)/26642/2026	BIPINI MAJHI @ BAPINA RAY	SATYA RANJAN ACHARYA	//	AOD20240000430C202600036
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/26644/2026	NANDINI SAHU	SANTOSH KUMAR MAHANTY	//	
		VS	VS	()	
		BIMOLA JANI		//	
272	D-WPCRL/17804/2026	SASHI KANTA SAHOO	AJIT KUMAR SAHOO	//0	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :12/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-ABLAPL/17749/2026	STATE OF ODISHA AMARDEEP AGRAWAL VS	PRATYASISH MOHANTY VS	// BARGARH /307 /2026 ()	
274	D-ABLAPL/17750/2026	STATE OF ODISHA SUDARSAN MALIK @ MALLIK VS	PITAMBAR JENA VS	// CUTTACK VIGILANCE /11 /2026 ()	
275	D-ABLAPL/17751/2026	STATE OF ODISHA(VIG.) SUKANTI @ PHUKU BEHERA VS	RAKESH BEHERA VS	// ALAKUNDA /118 /2026 ()	
276	D-ABLAPL/17753/2026	STATE OF ODISHA SADAB KHAN VS	MOHAMMED AKHTER RAZA KHAN VS	// PURUNABAZAR /47 /2026 ()	
277	D-ABLAPL/17755/2026	STATE OF ODISHA SURAVI TANDI VS	UMA CHARAN MISHRA VS	// ADVA /120 /2026 ()	
278	D-ABLAPL/17757/2026	STATE OF ODISHA KANAKALATA BEHERA VS	RAMESH CHANDRA OJHA VS	// RUPSA /79 /2026 ()	
279	D-ABLAPL/17761/2026	STATE OF ODISHA RANJIT NAYAK @ RANJIT KUMAR NAYAK VS	MITHUN KUMAR PRADHAN VS	// ASTARANGA MARINE PS /14 /2026 ()	
280	D-ABLAPL/17769/2026	STATE OF ODISHA ANSAR ALLI VS	DEEPAK KU SAHOO VS	// KENDRAPARA SADAR /326 /2026 ()	
281	D-ABLAPL/17770/2026	STATE OF ODISHA RANJIT MAHAKUD @ RANJIT KUMAR MAHAKUD VS	JUGALA KISHORE PANDA VS	// MANAMUNDA /216 /2026 ()	
282	D-ABLAPL/17774/2026	STATE OF ODISHA MUKTIKANTA MOHANTY @ RINKU VS	SUBRAT KUMAR NAYAK VS	// KUMBHARAPARA /288 /2026 ()	
283	D-ABLAPL/17778/2026	STATE OF ODISHA AJU @ SK AJARUDDIN VS	DEEPAK KU SAHOO VS	// KENDRAPARA /147 /2026 ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :12/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-ABLAPL/17781/2026	SUBASH MARTHA @ NANDU VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	JODAPADAR /89 /2025 () //	AOR20220000014C202600025
285	D-ABLAPL/17782/2026	TUTAN @ SATYABRATA MOHANTY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	AUL /146 /2026 () //	
286	D-ABLAPL/17783/2026	PRAMOD SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /347 /2026 () //	
287	D-ABLAPL/17785/2026	LOCHAN MARTHA VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	JODAPADAR /89 /2025 () //	AOR20220000014C202600026
288	D-ABLAPL/17786/2026	ABHINASH SAHOO VS STATE OF ODISHA	SANTOSH SETHI VS	BALANGA /167 /2026 () //	AOR20220001736C202600138
289	D-ABLAPL/17788/2026	PARESH SAHU @ PARESH KUMAR SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /51 /2026 () //	
290	D-ABLAPL/17790/2026	AKSHAYA KUMAR SWAIN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
291	D-ABLAPL/17793/2026	SASMITA DAS VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
292	D-ABLAPL/17795/2026	RAJENDRA DEY VS STATE OF ODISHA	RAMA CHANDRA JENA VS	SINGLA /143 /2026 () //	
293	D-ABLAPL/17796/2026	MILI MALIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /289 /2025 () //	
294	D-ABLAPL/17799/2026	RINKAN KUMAR SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /347 /2026 () //	
295	D-ABLAPL/17809/2026	SATYA @ SATYAM BARIK	BIRAJA PRASAD NANDA	TALCHER TOWN /623 /2026	

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**FILING REPORT AS ON :12/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-ABLAPL/17810/2026	SANGRAM BHOI @ SANGHA	BISWARANJAN DALAI	CUTTACK SADAR /358 /2026	AOR20220003722C202600112
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/17811/2026	SIPUN SETH @ SIPUN SITHA	BIRAJA PRASAD NANDA	TALCHER TOWN /623 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/17813/2026	DINESH SAHU	JYOTIRMAYA SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/17814/2026	SAMARENDRA SAHOO	BIRAJA PRASAD NANDA	GOPALPRASAD /137 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/17816/2026	BIJAY KUMAR MOHANTY	AMULYA RATNA PANDA	JALESWAR /333 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/17817/2026	SK.SAJAN	AMULYA RATNA PANDA	JALESWAR /333 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/17819/2026	AMIT KUMAR SWAIN @ AMIT KU. SWAIN	JYOTIRMAYA SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/17822/2026	CHENA REDDY	AKSHAYA KUMAR SUBUDHI	KHANDAGIRI P.S. /521 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/17826/2026	BALABANT SAHOO	RUDRA NARAYAN PARIJA	KUTRA /23 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/17828/2026	NAJIBUR RAHEMAN KHAN @ BADSAH	JYOTIRMAYA SAHOO	BEGUNIA P.S. /164 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/17830/2026	KISHOR CHANDRA MEHER	RUDRA NARAYAN PARIJA	KUTRA /307 /2025	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :12/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/17840/2026	STATE OF ODISHA MAGUNI SWAIN @ MAGUNI CHARAN SWAIN VS	ACHYUTANANDA PATTANAIK VS	// KENDRAPARA SADAR /350 /2026 ()	AOD20240000586C202600168
308	D-ABLAPL/17841/2026	STATE OF ODISHA PRAMOD KUMAR DAMBAL VS	MANOJ KUMAR MOHANTY (2) VS	// RANPUR /175 /2026 ()	
309	D-ABLAPL/17843/2026	STATE OF ODISHA PRAMOD DAMBAL @ PRAMOD KUMAR DAMBAL VS	MANOJ KUMAR MOHANTY (2) VS	// RANPUR /177 /2026 ()	
310	D-ABLAPL/17850/2026	STATE OF ODISHA RANJAN PANDA @ RANJAN @ CHANDAN PANDA VS	SURYAKANTA DWIBEDI VS	// SINGLA /73 /2026 ()	
311	D-ABLAPL/17851/2026	STATE OF ODISHA PRAMODA KUMAR MAHAPATRA @ PRAMOD KUMAR MAHAPATRA VS	MANOJ KUMAR MOHANTY VS	// ODAGAON /155 /2026 ()	
312	D-ABLAPL/17857/2026	STATE OF ODISHA ABANI RANJAN NAYAK VS	SUDHANSU PRASAD MAHAPATRA VS	// PURI TOWN /350 /2026 ()	
313	D-ABLAPL/17858/2026	STATE OF ODISHA SADAB KHAN VS	MOHAMMED AKHTER RAZA KHAN VS	// BHADRAK TOWN /323 /2026 ()	
314	D-ABLAPL/17865/2026	STATE OF ODISHA BHARAT BEJ @ BARIK VS	PRIYARANJAN MISHRA VS	// BHADRAK TOWN /353 /2026 ()	
315	D-ABLAPL/17867/2026	STATE OF ODISHA SATYA SAHU @ SATYABRATA SAHU VS	JUGALA KISHORE PANDA VS	// MANAMUNDA /52 /2026 ()	
316	D-ABLAPL/17870/2026	STATE OF ODISHA BABULI KUMAR SAHU VS	BIKASH KARNA VS	// SUNABEDA /113 /2025 ()	
317	D-ABLAPL/17872/2026	STATE OF ODISHA BANTI MOHALIK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// RAGHUNATHPALI /318 /2026 () //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :12/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/17873/2026	HEMANTA KUMAR BHATTA VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	CHAULIAGANJA /270 /2026 () //	
319	D-ABLAPL/17874/2026	KANSIRAM DIGAL VS STATE OF ODISHA(VIG.)	RAJESH RANJAN SAHOO VS	//0 () //	
320	D-ABLAPL/17877/2026	PRAKASH CHANDRA BEHERA VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	CHATRAPUR /747 /2025 () //	
321	D-ABLAPL/17879/2026	ANANDA SETHI VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	PIRAHAT P.S /102 /2026 () //	AOR20220001303C202600029
322	D-ABLAPL/17882/2026	MANOJ KUMAR BEHERA VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	CHATRAPUR /747 /2025 () //	
323	D-ABLAPL/17884/2026	BALARAM SAHU ALIAS BALIA VS State Of Odisha	Soubhagya Kumar Dash VS	// () //	AOR20220001631C202600164
324	D-ABLAPL/17894/2026	JABIR KHAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	NACHUNI /122 /2026 () //	AOD20240000586C202600167
325	D-ABLAPL/17897/2026	PRADIPA HARIJAN VS STATE OF ODISHA	SANGRAMJIT PANDA VS	LANJIGARH /41 /2026 () //	
326	D-ABLAPL/17898/2026	MUSTAKIM KHAN VS STATE OF ODISHA	RAVI SHANKAR SAMAL VS	NISCHINTAKOILI /219 /2026 () //	
327	D-ABLAPL/17901/2026	SANTOSH NAYAK @ BABAJI MAHUNTA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /265 /2026 () //	AOD2025000009C202600065
328	D-ABLAPL/17903/2026	RAMESH CHANDRA MISHRA VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	PIPLI /278 /2026 () //	AOD20250001071C202600042
329	D-ABLAPL/17904/2026	ASHOK PANDA	SANJIT MISHRA	SATYABADI /75 /2026	

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**FILING REPORT AS ON :12/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/17909/2026	DAMODAR KHUNTIA	SANJIT MISHRA	ASTARANGA /75 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/17912/2026	NATU NAYAK	SANJIT MISHRA	BALIAPANDA /35 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/17913/2026	AVIJIT MOAHAPATRA@ABHIJIT MAHAPATRA	SURYAKANTA DWIBEDI	KAMARDA /198 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/17917/2026	PRADEEP KUMAR DUTTA	BHARAT BHUSAN ROUSTRAY	PALLAHARA /101 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/17921/2026	SAMSON MOHAPATRA	DEEPAK RANJAN PARIDA	KHAIRA /127 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/17924/2026	TUKU JENA @ NARAYAN JENA	SANJIB KUMAR BHANJADEO	BADAGODA P.S. /312 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/17925/2026	CHANDAN BEHERA	SHIB SHANKAR MOHANTY	JATNI P.S. /130 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/17927/2026	BISWAJIT MOHANTA @ BISWAJIT KUMAR MOHATRAJALAXMI BISWAL		PARLAKHEMUNDI /209 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/17928/2026	DEEPAK BEHERA	SANJIB KUMAR BHANJADEO	KHURDA MODEL /431 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/17929/2026	KAUTUKA MEHER	DHIRENDRA KUMAR MOHAPATRA	LEPHRIPADA /26 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/17930/2026	KALIA NAYAK	SANJIB KUMAR BHANJADEO	CAPITAL P.S. /295 /2026	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :12/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/17931/2026	STATE OF ODISHA DEBENDRA BARIK@JAGA BARIK VS	BISWABHUSAN DAS VS	// PARADEEP LOCK /208 /2025 ()	
342	D-ABLAPL/17932/2026	STATE OF ODISHA SONU PRADHAN VS	SANJIB KUMAR BHANJADEO VS	// AIR FIELD P.S. /194 /2026 ()	
343	D-ABLAPL/17934/2026	STATE OF ODISHA PRATIMA MAJHI VS	JNYANANANDA PANDA VS	// JAIPATNA /34 /2025 ()	
344	D-ABLAPL/17936/2026	STATE OF ODISHA DIPANKAR HALDAR @ DEEPANKAR HALDAR @ HAMDINGU NANDY VS	HAMDINGU NANDY VS	// MOTU /93 /2024 ()	
345	D-ABLAPL/17937/2026	STATE OF ODISHA MARKANDA KHOSLA VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	// AMBADOLA /54 /2021 () //	

# ORISSA HIGH COURT

MISC CASES FILED on :12/06/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPC(OA)/321/2018 WPC(OA)/321/2018	NARENDRA KUMAR RATH MP		5/2026
2	D-WPCRL/14977/2026 WPCRL/70/2026	PABITRA GIRI MP	DILLIP KUMAR RAY	18/2026
3	D-OTAPL/26603/2026 OTAPL/ /	COMMISSIONER OF CGST AND CENTRAL MP	<del>EXCISE/GOODS</del> ROURBHURY,SR.S.C	27/2026
4	D-OTAPL/26603/2026 OTAPL/ /	COMMISSIONER OF CGST AND CENTRAL MP	<del>EXCISE/GOODS</del> ROURBHURY,SR.S.C	28/2026
5	D-JCRLA/19/2022 JCRLA/19/2022	D.BULEYA@D.LAXMI@D.LAXMAN MP	M/S.BASUDEV PUJARI,B.K.NAYAK,P.A.PANDA,MS.RITA SINGH	139/2026
6	D-CRLMP/16080/2026 CRLMP/ /	PRIYABRATA GUMANSINGH MP	ROHIT RANJAN RAY	155/2026
7	D-CRLMP/13511/2026 CRLMP/ /	BABAJI CHARAN ROUTRAY MP	SUDHANSU SEKHAR JENA	156/2026
8	D-TRP(C)/26637/2026 TRP(C)/ /	SUSHREE SANGITA DAS MP	AMLAN SHAKTI PAUL	199/2026
9	D-RPFAM/26563/2026 RPFAM/ /	DINESH PATTANAİK MP	ROHIT RANJAN RAY	245/2026
10	D-RVWPET/26609/2026 RVWPET/ /	ASIAN SCHOOL OF TECHNOLOGY, BBSR MP	ANUP KUMAR PATNAİK	285/2026
11	D-BLAPL/15435/2026 BLAPL/5305/2026	PITABASH SAHOO MP	NARENDRA KUMAR LENKA	447/2026
12	D-BLAPL/15432/2026 BLAPL/5302/2026	KHURI BEGUM MP	NARENDRA KUMAR LENKA	448/2026
13	D-BLAPL/17076/2026 BLAPL/5870/2026	RINTU TAREI MP	AMULYA RATNA PANDA	449/2026
14	D-BLAPL/17835/2026 BLAPL/ /	RAJNISH KUMAR SINGH MP	KULDEEP MOHANTY	450/2026
15	D-CRLREV/17859/2026 CRLREV/ /	SUBODH KUMAR BARIK MP	BISWAJIT NAYAK	681/2026
16	D-RSA/55506/2025 RSA/3/2026	BHARATI MOHARANA MP	BRAHMANANDA TRIPATHY	899/2026
17	D-FAO/26543/2026 FAO/ /	BIBHUTI BHUSAN JAYADEV BISWAL MP	SANGRAM JENA	945/2026
18	D-FAO/26550/2026 FAO/ /	UPENDRA KUMAR SAHOO MP	SANGRAM JENA	946/2026
19	D-FAO/26554/2026 FAO/ /	DILLIP KUMAR SAMAL MP	SANGRAM JENA	947/2026
20	D-ABLAPL/9284/2025 ABLAPL/3523/2025	PEJUA @ SANJAY KUMAR ROUT MP		986/2026
21	D-ABLAPL/17113/2026 ABLAPL/6659/2026	BHIMSEN PRASAD TUDU MP	GAJENDRANATH ROUT	987/2026
22	D-ABLAPL/6244/2025 ABLAPL/2347/2025	PABITRA GIRI MP	M/S DILLIP KUMAR RAY	988/2026
23	D-ABLAPL/11751/2026 ABLAPL/4798/2026	AMANJAY NAYAK @ AMAN MP		989/2026
24	D-ABLAPL/14544/2026 ABLAPL/5687/2026	DEEPAK KUMAR DAS MP	DEEPAK KU SAHOO	990/2026
25	D-CMP/26546/2026 CMP/ /	RABI NARAYAN PATRA MP	PABITRA KUMAR NAYAK	1098/2026
26	D-CMP/26566/2026	CHITTARANJAN SAHOO	UMA CHARAN MISHRA	

	CMP/ /	MP		1099/2026
27	D-CMP/26583/2026	GADADHAR MISHRA	SWARUP KUMAR PATNAIK	
	CMP/ /	MP		1100/2026
28	D-CMP/26597/2026	FARID MOHAMMAD	UMA CHARAN MISHRA	
	CMP/ /	MP		1101/2026
29	D-CMP/26619/2026	YASHMIN NIKHATH	PURNA CHANDRA DAS	
	CMP/ /	MP		1102/2026
30	D-CMP/26622/2026	SK. MUSTAQUDDIN	AMIT PRASAD BOSE	
	CMP/ /	MP		1103/2026
31	D-CMP/26599/2026	PURNA RANJAN PRADHAN	RAJENDRA KUMAR MUND	
	CMP/ /	MP		1104/2026
32	D-MACA/26607/2026	URMILA SAHOO	DEBASISH PATNAIK	
	MACA/ /	MP		1342/2026
33	D-MACA/26607/2026	URMILA SAHOO	DEBASISH PATNAIK	
	MACA/ /	MP		1343/2026
34	D-MACA/26615/2026	ALIZA BEHERA	DEBASISH PATNAIK	
	MACA/ /	MP		1344/2026
35	D-MACA/26600/2026	THE ORIENTAL INSURANCE COMPANY LTD, SAMBALPUR		
	MACA/ /	MP		1345/2026
36	D-MACA/26608/2026	THE BRANCH MANAGER (LEGAL CLAIMS), DANA MICKHANA GENERAL INSURANCE COMPANY, BHUBANESWAR		
	MACA/ /	MP		1346/2026
37	D-MACA/26611/2026	KOTAK MAHINDRA GENERAL INSURANCE COMPANY LIMITED, KOLKATA		
	MACA/ /	MP		1347/2026
38	D-MACA/26614/2026	THE D.M., ORIENTAL INSURANCE COMPANY LIMITED, SUKHDARGARH		
	MACA/ /	MP		1348/2026
39	D-MACA/26617/2026	THE NEW INDIA ASSURANCE COMPANY LIMITED, BHUBANESWAR		
	MACA/ /	MP		1349/2026
40	D-MACA/26618/2026	M/S. ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED, BHUBANESWAR		
	MACA/ /	MP		1350/2026
41	D-MACA/26621/2026	THE IFFCO TOKIO GENERAL INSURANCE COMPANY LIMITED, SAMBALPUR		
	MACA/ /	MP		1351/2026
42	D-MACA/26634/2026	M/S. IFFCO TOKIO GENERAL INSURANCE COMPANY LIMITED, BHUBANESWAR		
	MACA/ /	MP		1352/2026
43	D-MACA/26636/2026	THE IFFCO TOKIO GENERAL INSURANCE COMPANY LIMITED, SAMBALPUR		
	MACA/ /	MP		1353/2026
44	D-MACA/26638/2026	NANDINI SAMAL	KARUNAKAR NAYAK	
	MACA/ /	MP		1354/2026
45	D-CRLMC/17752/2026	BHABAGRAHI BEHERA	KRUSHNA CHANDRA RATH	
	CRLMC/1932/2026	MP		1485/2026
46	D-CRLMC/17772/2026	NILAMANI BAITHARU	UMA CHARAN MISHRA	
	CRLMC/ /	MP		1486/2026
47	D-CRLMC/17789/2026	PRITISH KUMAR PATRO	SALYADV ANIL KUMAR DORA	
	CRLMC/1931/2026	MP		1487/2026
48	D-CRLMC/17789/2026	PRITISH KUMAR PATRO	SALYADV ANIL KUMAR DORA	
	CRLMC/1931/2026	MP		1488/2026
49	D-CRLMC/17794/2026	K. RABI	ARIJEET MISHRA	
	CRLMC/ /	MP		1489/2026
50	D-CRLMC/17807/2026	SAMIR NAIK	BYOMAKESH TRIPATHY	
	CRLMC/ /	MP		1490/2026
51	D-CRLMC/16860/2026	JHARANABALA DAS	BISWARANJAN DALAI	
	CRLMC/1872/2026	MP		1491/2026
52	D-CRLMC/17812/2026	SAROJ KUMAR NAYAK	BYOMAKESH TRIPATHY	
	CRLMC/ /	MP		1492/2026
53	D-CRLMC/16385/2026	BABAJI DAS	BISWARANJAN DALAI	
	CRLMC/1901/2026	MP		1493/2026
54	D-CRLMC/17831/2026	GOURAV DAS	BISWAJIT NAYAK	
	CRLMC/ /	MP		1494/2026
55	D-CRLA/35386/2025	ARAT CHATI@ARATA CHHATI	UMAKANTA BARIK	
	CRLA/1323/2025	MP		1523/2026
56	D-CRLA/908/2022	RAKESH PARIDA	RAMESH CHANDRA SWAIN, M/S SANJIT MISHRA, R.S. SAMAL, S.R.SU	
	CRLA/908/2022	MP		1524/2026
57	D-CRLA/19599/2025	SUSHIL TETE	BISWAJIT NAYAK	
	CRLA/822/2025	MP		1525/2026

58	D-WA/26523/2026 WA/ /	BASANTI BISWAL MP	KODANDA KUMAR BHUYAN	2031/2026
59	D-WA/26523/2026 WA/ /	BASANTI BISWAL MP	KODANDA KUMAR BHUYAN	2032/2026
60	D-WA/26629/2026 WA/ /	SAROJINI NAIK @ HEMBRAM MP	SIVA SANKAR CHAINI	2033/2026
61	D-WA/26497/2026 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	2034/2026
62	D-WA/26497/2026 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	2035/2026
63	D-WA/26646/2026 WA/ /	STATE OF ODISHA MP	DEBASISH TRIPATHY,A.G.A	2036/2026
64	D-WA/26646/2026 WA/ /	STATE OF ODISHA MP	DEBASISH TRIPATHY,A.G.A	2037/2026
65	D-WA/26647/2026 WA/ /	STATE OF ODISHA MP	DEBASISH TRIPATHY,A.G.A	2038/2026
66	D-WA/26647/2026 WA/ /	STATE OF ODISHA MP	DEBASISH TRIPATHY,A.G.A	2039/2026
67	D-WP(C)/26499/2026 WP(C)/18296/2026	HEMANTA @ HEMANTA KUMAR SENAPATI MP	SOUMYA MISHRA	11107/2026
68	D-WP(C)/26501/2026 WP(C)/18290/2026	HEMANTA @HEMANTA KUMAR SENAPATI MP	SOUMYA MISHRA	11108/2026
69	D-WP(C)/24240/2026 WP(C)/16863/2026	CHHABINDRA NATH SAHOO MP	PRASANTA KUMAR DAS	11109/2026
70	D-WP(C)/26503/2026 WP(C)/ /	GOBINDA CHANDRA BHANJA MP	SOUMYA MISHRA	11110/2026
71	D-WP(C)/24240/2026 WP(C)/16863/2026	CHHABINDRA NATH SAHOO MP	PRASANTA KUMAR DAS	11111/2026
72	D-WP(C)/26505/2026 WP(C)/18292/2026	HEMANTA @HEMANTA KUMAR SENAPATI MP	SOUMYA MISHRA	11112/2026
73	D-WP(C)/26507/2026 WP(C)/18306/2026	ANANDA KUMAR BHANJA MP	SOUMYA MISHRA	11113/2026
74	D-WP(C)/43340/2025 WP(C)/30621/2025	RABI NARAYAN SAHU MP	HARIPAD MOHANTY	11114/2026
75	D-WP(C)/26511/2026 WP(C)/ /	HEMANTA @ HEMANTA KUMAR SENAPATI MP	SOUMYA MISHRA	11115/2026
76	D-WP(C)/26515/2026 WP(C)/18304/2026	BAILOCHAN JENA MP	SOUMYA MISHRA	11116/2026
77	D-WP(C)/26518/2026 WP(C)/ /	BAILOCHAN JENA MP	SOUMYA MISHRA	11117/2026
78	D-WP(C)/24794/2026 WP(C)/18171/2026	NIRUPAMA SAHOO MP	SAHASRA JYOTI NANDA	11118/2026
79	D-WP(C)/26509/2026 WP(C)/ /	SATYABRATA NAYAK MP	SRINIVAS MOHANTY	11119/2026
80	D-WP(C)/26532/2026 WP(C)/ /	M/S.HIMMAT SELF HELP GROUP, BHADRACHAL MP	ANUSHUMAN DAS	11120/2026
81	D-WP(C)/26537/2026 WP(C)/ /	JAKESH SENAPATI MP	BIBHUTI BHUSAN MISHRA	11121/2026
82	D-WP(C)/51218/2025 WP(C)/35828/2025	SIKENDRA SINGH MP		11122/2026
83	D-WP(C)/25731/2026 WP(C)/ /	LALITA BEHERA MP	PITAMBAR PANDA	11123/2026
84	D-WP(C)/15281/2026 WP(C)/11096/2026	BIKASH KUMAR JAIN MP		11124/2026
85	D-WP(C)/26548/2026 WP(C)/ /	AMULYA NIDHI BEHERA MP	RABI NARAYAN PANDA	11125/2026
86	D-WP(C)/24141/2025 WP(C)/16828/2025	ABDUL MAHEMOOD MP	PRASANTA KUMAR NANDA	11126/2026
87	D-WP(C)/24146/2025 WP(C)/16818/2025	ABDUL ZILLANI MP	PRASANTA KUMAR NANDA	11127/2026
88	D-WP(C)/24129/2025 WP(C)/16817/2025	ABDUL ZILLANI MP	PRASANTA KUMAR NANDA	11128/2026
89	D-WP(C)/24149/2025	ABDUL ZILLANI	PRASANTA KUMAR NANDA	

	WP(C)/16821/2025	MP		11129/2026
90	D-WP(C)/26514/2026 WP(C)/ /	RAJESH KUMAR JAIN MP	AKASH KUMAR PATTAJOSHI	11130/2026
91	D-WP(C)/24137/2025 WP(C)/16825/2025	ABDUL ZILLANI MP	PRASANTA KUMAR NANDA	11131/2026
92	D-WP(C)/26551/2026 WP(C)/ /	SK.WAHED HOSSAIN MP	DAMODAR PATRA	11132/2026
93	D-WP(C)/24125/2025 WP(C)/16816/2025	ABDUL TAJUDHIN MP	PRASANTA KUMAR NANDA	11133/2026
94	D-WP(C)/24133/2025 WP(C)/16820/2025	ABDUL TAJUDHIN MP	PRASANTA KUMAR NANDA	11134/2026
95	D-WP(C)/26565/2026 WP(C)/ /	SABITRI DEI MP	BISWAJIT NAYAK	11135/2026
96	D-WP(C)/26568/2026 WP(C)/ /	SAMBAL JOINT FARMING COOPERATIVE SOCIETY, RAIPUR, BARGARH MP	SOURAYA RATH	11136/2026
97	D-WP(C)/20113/2026 WP(C)/13902/2026	NEWMARK INDUSTRIAL SECURITY AND SOLAR PANELS, RAIPUR, BHUBANESWAR MP	SOLANTONSARAYALAND, BHUBANESWAR	11137/2026
98	D-WP(C)/26573/2026 WP(C)/ /	ANSUMAN SWAIN MP	BISWAJIT NAYAK	11138/2026
99	D-WP(C)/26576/2026 WP(C)/ /	KISHORE KUMAR MOHANTY MP	SAIBRATA RATH	11139/2026
100	D-WP(C)/14888/2026 WP(C)/13458/2026	JITANA KUMAR SAHOO MP		11140/2026
101	D-WP(C)/48183/2024 WP(C)/29172/2024	RANJAN KUMAR MAHARANA MP	CHITRASEN PARIDA	11141/2026
102	D-WP(C)/14888/2026 WP(C)/13458/2026	JITANA KUMAR SAHOO MP		11142/2026
103	D-WP(C)/26580/2026 WP(C)/ /	BASANTA KUMAR MOHANTY MP	KUNAL KUMAR SWAIN	11143/2026
104	D-WP(C)/26579/2026 WP(C)/ /	M/S ANUSHA PROJECTS PVT. LTD., KORAPUT MP	SUBASH CHANDRA SAHOO	11144/2026
105	D-WP(C)/24227/2026 WP(C)/17743/2026	KRIPAL SINGH MP	SAYANTAN PANDA	11145/2026
106	D-WP(C)/26582/2026 WP(C)/ /	JAGANNATH SAHU MP	SAIBRATA RATH	11146/2026
107	D-WP(C)/16502/2026 WP(C)/11295/2026	SMITANJALI MOHAPATRA MP	SUMIT KUMAR MOHANTY	11147/2026
108	D-WP(C)/26585/2026 WP(C)/ /	M/S. RAJESH MOHANTY, KENDRAPADA MP	SUBASH CHANDRA SAHOO	11148/2026
109	D-WP(C)/26586/2026 WP(C)/ /	THE MANAGING DIRECTOR, M/S. BRAHMANSHI ENTERPRISES LTD., JANAPATH, BHUBANESWAR MP	SUBASH CHANDRA SAHOO	11149/2026
110	D-WP(C)/26588/2026 WP(C)/ /	SUNIL KUMAR PRADHAN MP	GYANENDRA CHANDRA SWAIN	11150/2026
111	D-WP(C)/26561/2026 WP(C)/ /	SOUMYA SAHOO MP	PRASANNA KUMAR MISHRA	11151/2026
112	D-WP(C)/26592/2026 WP(C)/ /	BISHNU CHARAN BARIK MP	DAITARI BISWAL	11152/2026
113	D-WP(C)/26594/2026 WP(C)/ /	M/S.NAYAK AGENCY, JAJPUR MP	SUBASH CHANDRA SAHOO	11153/2026
114	D-WP(C)/26596/2026 WP(C)/ /	SITAKANTA DASH MP	AMIT PRASAD BOSE	11154/2026
115	D-WP(C)/26562/2026 WP(C)/ /	M/S RANJAN GOUDA MP	GOURAV KUMAR ROY CHOUDHURY	11155/2026
116	D-WP(C)/26602/2026 WP(C)/ /	M/S. EXCELLENT ENGICON PVT.LTD., JAJPUR MP	SUBASH CHANDRA SAHOO	11156/2026
117	D-WP(C)/26065/2026 WP(C)/ /	MAMATA PATRA MP	SOUBHAGYA KUMAR DASH	11157/2026
118	D-WP(C)/26564/2026 WP(C)/ /	SANTANU BEHERA MP	KANANBALA ROY CHOUDHURY	11158/2026
119	D-WP(C)/26616/2026 WP(C)/ /	VENKATESH SUNANI MP	AMLAN SHAKTI PAUL	11159/2026
120	D-WP(C)/26623/2026 WP(C)/ /	DR.BABURAM PANI MP	ASHOK KUMAR MOHAPATRA	11160/2026

121	D-WP(C)/26627/2026 WP(C)/ /	SUKANTI SAHOO MP	SUDHANSU PRASAD MAHAPATRA	11161/2026
122	D-WP(C)/26570/2026 WP(C)/ /	SMITANJALI MOHAPATRA MP	SUMIT KUMAR MOHANTY	11162/2026
123	D-WP(C)/26595/2026 WP(C)/ /	N.TRINATH DAS MP	PADMANAVA JENA	11163/2026
124	D-WP(C)/26571/2026 WP(C)/ /	SYAMA MISAL MP	SAMEER KUMAR DAS	11164/2026
125	D-WP(C)/26572/2026 WP(C)/ /	M/S KUNTALA MOHAPATRA MP	GOURAV KUMAR ROY CHOUDHURY	11165/2026
126	D-WP(C)/26544/2026 WP(C)/ /	M/S.JANASAKTI AGENCIES, MAYURI MAJHI @ BAPINA RAY MP	STIMULANIA MOHAPATRA	11166/2026
127	D-WP(C)/26575/2026 WP(C)/ /	ASEVINI @ ASWINI KUMAR KHADANGA MP	SAMEER KUMAR DAS	11167/2026
128	D-WP(C)/26639/2026 WP(C)/ /	M/S MEDIAID MARKETING SERVICES MP	DHANANJAYA MUND	11168/2026
129	D-WP(C)/26642/2026 WP(C)/ /	BIPINI MAJHI @ BAPINA RAY MP	SATYA RANJAN ACHARYA	11169/2026